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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/10/IB/2018  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : NETHERLANDS OPERATING CO B.V  
NAME OF THE RESPONDENT(S) : VENKATRAMAN RAO NAGARAJAN & 1  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. SUBRAMANIAN ADV	V. NAGARAJAN (for R1)	R. Subramanian
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**ORDER**

Counsel for Applicant present. Counsel for R1 present and submitted that the 1<sup>st</sup> Respondent is not an RP in the matter because Mr. Rajendran Shanmugam has been appointed as RP so the name of the 1<sup>st</sup> Respondent stands deleted. Counsel for RP submitted that he has already served notice on R2 as per the direction given on 05.01.2018. Counsel for RP is directed to file an affidavit along with proof of service. Put up on **07.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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